

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : (क) आगत माल डिब्बे मुक्त किये जाने पर न केवल सीतापुर माल गोदाम से बल्कि अन्य स्टेशनों से भी, जब कभी आवश्यकता होती है अनिवार्य वस्तुओं और उच्च प्राथमिकता वाले यातायात की दुलाई के लिए अन्यत्र भेजे जाते हैं। सीतापुर की मांगों पर भी मुक्त किये गये आगत माल डिब्बों में नो माल डिब्बे सप्लाई किये जाते हैं।

(ख) सलाई बढ़ाने के लिए पहले ही कार्रवाई की जा चुकी है। फरवरी, 81 के अन्त तक केवल 13 मांगें बकाया रहती थीं और 2-3-81 को कोई मांग बकाया नहीं थी।

Conversion of Sheoraphuly-Tarakeswar line

3309. PROF. RUP CHAND PAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have any proposal to convert Sheoraphuly-Tarakeswar single line in Eastern Railway into double line ; and

(b) if so, the steps taken so far in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No.

(b) Does not arise.

Flag Station at Khurigachi

3310. PROF. RUP CHAND PAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have decided to start one flag station at 'Khurigachi' between Bhadreswar and Baidyabati in the Howrah Division of Eastern Railway ; and

(b) if so, the progress made in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No.

(b) Does not arise.

Claim of Ambedkar cooperative Labour Contract society

3311. SHRI SUSHIL BHATTACHARYYA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are aware that in spite of clear cut Government's guidelines regarding grant of privileges and concessions to be extended to registered cooperative and Harijan Societies the Madras Port Trust Authority ignored the claim of Ambedkar Cooperative Labour Contract Society ; and

(b) if so, the steps which Government have taken in the matter ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL) : (a) and (b). The Madras Port Trust is awarding petty contracts not involving much technical skill upto the value of Rs. 15,000/- not only to Harijan Co-operatives similar to the Society mentioned in the Question but also to other units belonging to Scheduled Castes/Scheduled Tribes registered with the National Small Industries Corporation Limited. In their case, payment of earnest money is not required and security deposits is limited to 50 per cent of the rate applicable to the other contractors under the normal rules. The Society mentioned in the Question had been given such petty works on 9 occasions to the tune of about Rs. 88,000/- since August-September, 1980 without tenders and another work of providing country